The Central Government also give partial financial assistance on mat. ching basis for improving physical facilities in Physical Education Teacher Training Institutions, subject to their fulfilling certain prescribed conditions. The Government also give financial assistance to a few selected Yoga institutions for promotion of teacher training and research programmes in 'Yoga'.

### **Profits by DDA on FLATS**

### 519. SHRI LAKSHMANA MAHA-PATRO: SHRI YOGENDRA SHARMA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) whether it is a fact that the Delhi Development Authority has been charging exorbitant price for its flats making about 47 per cent profit from each flat;

(b) if so, what are the details in this regard; and

(c) what steps Government have taken to examine the cost structure of DDA flats with a view to reducing the price of flats?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) Information is being collected.

(c) The pricing policy is under review.

## Acute shortage of Milk in Trans-Jamuna Colonies

520. SHRI YOGENDRA SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that neither the Delhi Milk Scheme nor the National Dairy Development Board has set up milk distributing centres in Pandey Nagar, Shakarpur and Laxmi Nagar since the shifting of private dairies from these colonies; if so, what are the reasons therefor; (b) whether Government are aware that people in these areas are facing great hardship due to non-availability of milk; and

(c) what steps Government propose to take for providing milk vending booths and Mother Dairies in these colonies?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. The Delhi Milk Scheme has reached its maximum installed capacity and is thus not able to cover additional areas. As regards Mother Dairy, it is not operationally feasible to open new bulk vending booths in these areas because:—

(i) No booths can be set up in unapproved/unauthorised colonies,

(ii) there is no municipal water supply available in these colonies, which is essential for installation and operation of the booth,

(iii) the roads in these areas are not fit for plying of heavy duty road milk tankers to feed the bulk vending booths in these colonies.

(b) and (c) The difficulties of the people from these areas are appreciated and a proposal for setting up of retail outlets for sale of milk through plastic sachets is being examined by the Government.

# Fixation of Uniform Levy Sugar Price in the Country

### 521. SHRI YOGENDRA SHARMA: SHRI BHOLA PRASAD; SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal under Government's consideration for fixing a uniform levy sugar price for sugar manufacturers in all the States; and

(b) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION "(SHRI SURJIT SINGH BARNALA). (a) No, Sir.

(b) Does not arise.

#### Setting up of one attack phase Unit for Eradication of Malaria in Kerala

522. SHRI S. KUMARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) whether the Central Government have received any proposal from the Kerala Government to sanction one attack phase unit to cover areas in the State susceptible to malaria; and

(b) if so, what is Government's decision thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ-NARAIN): (a) Yes.

(b) From 1st April, 1977, the Government of India have introduced a modified plan of operations for the control of malaria in the country. Under this modified plan, central assistance is provided to States for efficient control of Malaria where the incidence is two cases or more per thousand of populationcommonly known as two plus Annual parasitic Index (API). As the A.P.I. in Kerala is below two per thousand of population central assistance for a separate Malaria Unit could not be provided. The Central Government have, however, allocated to Kerala an outlay of Rs. 1.66 lakhs during the year 1977-78 to meet the expenditure on operational cost for the Headquarters and one Zonal tier. Over and above the operational cost, the Government of India is also providing assistance to Kerala in the form of material and equipment at an estimated cost of Rs. 1.49 lakhs per annum.

### Demolition of Houses in Colonies in Trans-Jamuna Areas

to Questions

523. SHRI JAGJIT SINGH ANAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

(a) the level at which the decision for the demolition of houses in 1975-76 in Shakarpur, Patparganj and other Colonies in Trans-Jamuna area was taken;

(b) the number of houses demolished in each of these colonies together with the approximate value of the houses demolished;

(c) whether the owners of these houses have been given any compensation for the land and the houses so demolished;

(d) whether some of the house-owners sought the protection of courts against the demolition order;

(e) whether the orders of the courts were fully implemented; and

(f) if not, what action has been taken against those found responsible for the lapses?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Information is being collected.

(b) In Shakarpur, 53 semi-pucca structures were cleared. In Patpar ganj, 10 pucca, 41 semi-pucca and one dairy are reported to have been cleared.

(c) The rightful claimants have been offered compensation for land. However, no compensation is payable for the structures built after the land had been notified.

(d) No, Sir.

(e) and (f) Do not arise.

Note:—It may be mentioned that a Fact Finding Committee is collecting material, inter alia, re-lecting material, inter alia, retook place  $i_n$  Delhi during the period of Emergency.